National Company Law Tribunal

Allahabad Bench

CANO. 1 /ALD/2017,

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Amothi Humes Put Limited

SECTION OF THE COMPANIES ACT: U/S

424 of the companies Act of 2013

SI. NO.

Name

Designation

Representation

1.

SEEMABJAHANI

(emalyalor

Såddart Liadharth Linghal

C P No. 1/ALD/2017

Counsel for the petitioner Ms. Seemab Jahan proxy for the petitioner counsel Sri Siddarth Singhal. She seeks time to file rejoinder. Time is granted. The rejoinder to be filed by three weeks by serving an advance copy to the opposite counsel.

The matter be listed on 18th September, 2017.

Date: 17.08.2017

Shri H.P. Chaturve'di (Member (Judiciai)

Typed by P.K.Jyoti